

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 309 of 2016 & IA No. 638 of 2016**  
**&**  
**Appeal No. 310 of 2016 & IA No. 639 of 2016**

**Dated: 19<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Swastik Construction Services .....Appellant (s)  
Vs.  
Karnataka Electricity Regulatory Commission & Anr. ....Respondent (s)**

Counsel for the Appellant(s) : Mr. Anantha N.M.G.  
Mr. Shridhar Prabhu

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadari for R-1  
Mr. B.C. Thiruvengadam  
Mr. R. Agrawal for R-2

**ORDER**

Learned counsel for the appellant seeks a week's time to file rejoinder. He may file the same on or before 27.04.2017 after serving copy on the other side.

List these matters on **25.04.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**